## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 132/2018 IN OA NO. 3959/2017

New Delhi, this the 31st day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Manish Aged about years S/o Sh. Ramawatar Meena R/o C-201, Model Town Malviya Nagar, Jaipur

...Petitioner

(By Advocate: Mr. Jatin Parashar for Mr. Ajesh Luthra)

## Versus

- Sh. Viswanath
  Secretary
  Union of India
  Department of Personnel & Training
  Ministry of Personnel, Public Grievances & Pension
  North Block, New Delhi.
- Sh. Ashim Khurana
  Chairman
  (Head Quarter)
  Staff Selection Commission
  Block No. 12, CGO Complex
  Lodhi Road, New Delhi-110504

... Contemnors/Respondents

(By Advocate : Mr. Gyanendra Singh)

## **ORDER (ORAL)**

Hon'ble Ms. Nita Chowdhury, Member (A)

The respondents filed their reply on 17.04.2018. The petitioner was given time on 09.7.2018 and 10.08.2018 to

file response, if any, but the same has not been filed. In view of the reply filed by the respondents, we find that the final results of JE Exam 2015 has already been declared on 09.10.2017 and has been uploaded on the website of the Staff Selection Commission. Accordingly, nothing remains to be decided in this matter and the CP is closed. The petitioner will be at liberty to challenge the same, if he is so advised, in accordance with law. No costs.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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